

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 3112
TO BE ANSWERED ON 19.03.2026

Utilisation of CAMPA Funds

3112. SHRI SANJAY SINGH:

Will the Minister on ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of budget allocated, RE, AE incurred by the Ministry from 2021-22 till date;
- (b) the amount approved, transferred and utilised under the Compensatory Afforestation Fund (CAMPA), State/UT-wise during the above period including details of States that have utilised less than 50 per cent and less than 25 per cent of allocated funds;
- (c) the year-wise allocation and actual expenditure under the Green India Mission (GIM); and
- (d) whether key climate adaptation programmes such as the National Adaptation Fund (NAF), Climate Change Action Plan (CCAP) and National Mission on Himalayan Studies (NMHS) have been shifted to “non-scheme” categories without clear budget allocation since 2022-23 and if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) Details of Budget allocated, Revised Estimate (RE), Actual Expenditure (AE) incurred by the Ministry from 2021-22 till date is as under: -

(Rs. in Crore)

Year	BE	RE	Actuals
2021-2022	3136.58	2786.65	2618.53
2022-2023	3285.00	2917.82	2837.75
2023-2024	3721.65	3823.17	3522.11
2024-2025	3978.62	3721.21	2684.92
2025-2026	4056.07	4017.31	2855.24*

* 2025-26 Actual Expenditure up to February 2026.

- (b) The details of amount approved, transferred and utilised under the Compensatory Afforestation Fund (CAMPA), State/UT-wise for the period 2021-22 to 2024-25 including details of States that have utilised less than 50 per cent and less than 25 per cent of allocated funds is at **Annexure-I**.
- (c) Year-wise allocation and actual expenditure under the Green India Mission (GIM) is as under: -

(Rs. in Crore)

Year	BE	RE	Actuals
2021-2022	290.00	255.00	253.81
2022-2023	361.69	214.18	186.47
2023-2024	220.00	160.00	159.12
2024-2025	220.00	160.00	136.09

2025-2026	220.00	95.70	54.28*
* 2025-26 Actual Expenditure up to February 2026.			

(d) Shifting from 'Central Sector Scheme' to 'Non-Scheme' budgetary allocation has been done to reflect change in manner of spending by the Government. The same has been done through the appraisal process of Expenditure Finance Committee (EFC).

Budget allocation for these programmes from 2022-23 are as follows:-

(Rs. in Crore)

Sl. No.	Scheme/ Organisation	2022-23		2023-24		2024-25		2025-26	
		BE	RE	BE	RE	BE	RE	BE	RE
1	National Adaptation Fund (NAF)	60.00	34.00	10.00	2.00	2.00	2.00	2.00	107.07
2	National Mission on Himalayan Studies (NMHS)	48.00	30.00	52.90	32.50	35.00	25.00	27.50	21.45
3	Climate Change Action Plan (CCA)	30.00	25.00	30.00	27.00	30.00	25.00	25.90	16.56

BE: Budget Estimate
RE: Revised Estimate

ANNEXURE-I

(Amount in Crores)

S. No.	State/UT	2021-22					2022-23					2023-24					2024-25				
		Compensatory levies transferred	APO approved	Amount of Fund released by State Government to State Forest Department	Amount of Fund utilized by State Forest Department	Percentage of utilisation	Compensatory levies transferred	APO approved	Amount of Fund released by State Government to State Forest Department	Amount of Fund utilized by State Forest Department	Percentage of utilisation	Compensatory levies transferred	APO approved	Amount of Fund released by State Government to State Forest Department	Amount of Fund utilized by State Forest Department	Percentage of utilisation	Compensatory levies transferred	APO approved	Amount of Fund released by State Government to State Forest Department	Amount of Fund utilized by State Forest Department	Percentage of utilisation
1	Andaman & Nicobar Islands	NIL	NIL	NIL	NIL	NIL	NIL	10.97	4.8	4.22	38.47	15.21	6.7	7.72	2.38	35.52	NIL	10.42	7.84	6.88	66.03
2	Andhra Pradesh	114.05	325	125.49	121.1	37.26	NIL	224.09	83.37	82.51	36.82	88.16	226.75	146	146	64.39	260.32	253.6	134.45	129.93	51.23
3	Arunachal Pradesh	612.95	240.35	259.86	242.28	100	NIL	195.29	192.72	189.27	96.92	509.97	190.69	190.55	183.23	96.09	647.81	126.55	125.53	183.23	100
4	Assam	-	95.01	79.12	21.45	22.58	148.34	162.57	100	130.55	80.3	43.63	109.69	70.69	116.35	100	191.22	104.39	85	91.14	87.31
5	Bihar	43.64	106.84	0.2806	0.167	0.16	NIL	115.42	115.42	77.69	67.31	86.85	37.88	37.22	29.59	78.12	252.11	65.18	65.17	60.57	92.93
6	Chandigarh	-	3.6	5.14	5.14	100	NIL	1.66	1.62	1.6158	97.34	0.29	1.54	0	0	0	NIL	1.4	2.6	2.5	100
7	Chhattisgarh	207.5	1500.76	700	855.55	57.01	NIL	688.46	1000	895.59	100	388.72	471.21	1000	873.52	100	909.62	401.69	500	304.92	75.91
8	Dadra and Nagar Haveli, Daman & Diu	22.87	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	15.99	NIL	NIL	NIL	NIL	8.12	NIL	NIL	NIL	NIL
9	Delhi	138.17	16.15	9.78	4.15	25.7	NIL	33.93	16.58	11.94	35.19	143.99	47.15	47.15	8.93	18.94	32.07	34.55	34.55	11.3	32.71
10	Goa	NIL	21.55	32.69	17.75	82.37	NIL	36.53	30.17	12.18	33.34	174.33	31.28	23.29	28.87	92.3	82.06	29.56	29.56	26.46	89.51
11	Gujarat	NIL	200	169	168.8	84.4	NIL	205.4	170	169.99	82.76	387.04	250.02	226.76	226.76	90.7	477.48	310.5	310	309.99	99.84
12	Haryana	NIL	317.59	135.09	213.49	67.22	NIL	270.68	248.75	138.67	51.23	615.38	69.03	113.08	59.21	85.77	157.5	110.83	107.45	79	71.28
13	Himachal Pradesh	NIL	138.1	112	94.77	68.62	NIL	190.23	140.01	97.01	51	308.3	185.14	110	61.55	33.25	784.65	184.52	126	105.56	57.21
14	Jammu & Kashmir	NIL	269.97	266.25	127.73	47.31	NIL	312.69	282.63	177.93	56.9	39.99	370.55	245.36	148.29	40.02	150.99	180.18	246.54	153.67	85.29
15	Jharkhand	NIL	437.62	280.92	240.98	55.07	NIL	764.85	353.98	316.49	41.38	1262.55	412.14	240.38	213.04	51.69	1317.47	654.62	352.11	275.78	42.13

S. No.	State/UT	2021-22					2022-23					2023-24					2024-25				
		Compensatory levies transferred	APO approved	Amount of Fund released by State Government to State Forest Department	Amount of Fund utilized by State Forest Department	Percentage of utilisation	Compensatory levies transferred	APO approved	Amount of Fund released by State Government to State Forest Department	Amount of Fund utilized by State Forest Department	Percentage of utilisation	Compensatory levies transferred	APO approved	Amount of Fund released by State Government to State Forest Department	Amount of Fund utilized by State Forest Department	Percentage of utilisation	Compensatory levies transferred	APO approved	Amount of Fund released by State Government to State Forest Department	Amount of Fund utilized by State Forest Department	Percentage of utilisation
16	Karnataka	NIL	321.09	301.09	299.99	93.43	NIL	270.98	270.98	269.37	99.41	363.44	313.89	313.77	288.52	91.92	642.62	288.06	287.58	233.54	81.07
17	Kerala	NIL	25.13	16.08	16.032	63.8	NIL	17.26	8.5	8.241	47.75	14.47	9.06	5	4.728	52.19	8.75	8.93	8.927	7.198	80.6
18	Ladakh	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	25.78	60.55	NIL	39.7	65.57	1035.61	76.94	NIL	0	0
19	Madhya Pradesh	990.83	713.46	616.88	561.18	78.66	NIL	889.84	856.04	729.38	81.97	3342.29	1070.6	959.24	937.52	87.57	1364.02	1398.42	1390.59	1245.67	89.08
20	Maharashtra	285.22	688.27	487.5	422.43	61.38	NIL	708.11	448.68	399.91	56.48	211.02	597.57	417.32	421.15	70.48	692.89	720.32	526.6	530.05	73.59
21	Manipur	36.44	25.09	25.09	25.09	100	NIL	22.59	22.59	22.59	100	84.26	20.26	20.26	20.26	100	175.07	27.36	27.36	27.36	100
22	Meghalaya	NIL	36.4	38.48	38.13	100	NIL	26.67	8.9	8.71	32.66	31.34	30.91	17.79	17.79	57.55	26.67	24.75	19.16	18.63	75.27
23	Mizoram	NIL	18.08	29.36	29.42	100	NIL	16.74	13.71	16.14	96.42	17.81	14.6	8.46	7.56	51.78	25.98	22.77	29.76	5.71	25.08
24	Odisha	347.27	901.03	888.38	841.67	93.41	NIL	1191.31	1038.73	931.1	78.16	1258.49	948.04	920.7	833.87	87.96	1539.79	1112.93	1073.91	1015.64	91.26
25	Punjab	NIL	218.06	175.16	167.82	76.96	29.49	203.01	200.16	129.81	63.94	236.98	257.1	168.24	116.63	45.36	178.03	125.94	125.32	94.38	74.94
26	Rajasthan	NIL	286.7	286.7	182.12	63.52	NIL	249.19	249.19	209.19	83.95	222.07	286.49	286.4	242.35	84.59	167.12	198.44	198.44	198.44	100
27	Sikkim	NIL	71.32	70	67.77	95.02	10.2	69.82	80	67.77	97.06	88.82	79.95	79.95	55.81	69.81	181.9	44	44	35.08	79.73
28	Tamil Nadu	NIL	NIL	NIL	NIL	NIL	NIL	38.22	38.22	25.94	67.87	20.81	44.15	NIL	NIL	NIL	41.46	35.27	35.27	19.68	55.8
29	Telangana	NIL	752.71	312.65	488.98	64.96	67.76	772.65	268.48	430.55	55.72	190.95	455.3	335.85	237.28	52.12	118.41	386.8	167.06	178.4	46.12
30	Tripura	48	35.24	30.14	24.35	69.1	NIL	52.9	37.49	34.9	65.97	84.59	85.77	36.42	32.52	37.92	92.34	61.87	44.47	40.66	65.72
31	Uttar Pradesh	NIL	586.89	381.13	362.06	61.69	NIL	344.08	243.4	231.74	67.35	467.35	172.04	169.7	166.9	97.01	388.95	155.57	148.98	146.71	94.3
32	Uttarakhand	NIL	726.88	440	375.43	51.65	119	320.15	303.24	226.01	70.6	312.13	383.82	347.95	237.01	61.75	191.26	335.37	340.66	302.88	90.31
33	West Bengal	NIL	58.3	23.939	12.92	22.16	69.28	52.83	24.06	18.93	35.83	183.25	79.4	49.3	47.3	59.57	141	63.51	43.5536	42.678	67.2
Total		2846.95	9137.19	6298.2	6028.75	65.98	444.08	8459.12	6852.42	6065.94	71.71	11236.22	7319.27	6594.55	5804.62	79.31	12283.28	7555.24	6638.44	5883.63	77.87

Note:

Financial Year	Fund utilisation less than 50% by State/UT Forest Department	Fund utilisation less than 25% State/UT Forest Department
2021-22	Andhra Pradesh, Delhi and Jammu & Kashmir	Assam, Bihar and West Bengal
2022-23	Andaman & Nicobar Islands, Andhra Pradesh, Delhi, Goa, Jharkhand, Kerala, Meghalaya and West Bengal	Nil
2023-24	Andaman & Nicobar Islands, Himachal Pradesh, Jammu & Kashmir, Punjab and Tripura	Chandigarh and Delhi
2024-25	Delhi, Jharkhand, Mizoram and Telangana	Ladakh